

**Central Administrative Tribunal
Principal Bench: New Delhi**

C.P. No.411/2016 in
OA No.4547/2014

This the 6th day of January, 2017

Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)

1. Sangita P Bhattacharjee
d/o Sri B N Pathak, aged 39 years
r/o 64, KCA Layout, Kothanaur Main
4th Cross J P Nagar 8th Phase
Bangalore 560062
Post: Assistant Hydrogeologist (Group B)
2. Dr. K. Rajarajan
s/o Sh. P Kumarasamy aged 43 years
r/o 173, Block 22, CPWD Quarter
Indra Nagar Adyar Chennai
Post: Assistant Hydrogeologist (Group B)
3. Dr. S Srinivasa Vittala
s/o Sh. Srinivasa Murthy, aged 39 years
r/o No.374, Block 26, CPWD Quarters
Layout Sector 1, Bangalore 560102
Post: Assistant Hydrogeologist (Group B)
4. Sh. S.Sakthi Murugan
s/o Sh. Late S. Sundaram aged 47 years
r/o 36 (N)/22(O) North street Shinthamani
Mecagaram (PO), Tenlensi (P/C)
Trinelveli Distt. Tamilandu
Post: Assistant Hydrogeologist (Group B)
5. Sh.Anil Chand A.D.
s/o Sh. A.T. Divakaran aged 44 years
r/o Qtr. No.13,type IV, CPWD
Vattiyurkava, Trivandrum-13 (Tamil Nadu)
Post: Assistant Hydrogeologist (Group B)
6. Sh. Dip Jyoti Khound
s/o Sh. R.N. Khound aged 47 years
r/o B-Sector, Nahar Lagun, Arunachal Pradesh
Post: Assistant Hydrogeologist (Group B)

7. Sh. Singathurai S,
Aged about 43 years s/o Sh. Seevalamuthu (late)
r/o 48B/10, North Alagunachiapuram
Kuruvikul Sankarankoil Trinelvei Distt. Tamilnadu
Post: Assistant Hydrogeologist (Group B)
8. Sh. S.Sivaramakrishnan
s/o Sh.S.Janakiraman aged 37 years
r/o 489, Block 36, CPWD Quarters
HSR Layout, Sector I, Bangalore 560102
Post: Assistant Hydrogeologist (Group B)
9. Sh. A. Sakthivel
s/o Sh. K. Alagurani aged 40 years
r/o 103, Transit Hostel, CPWD Officers Quarters (New)
Besant Nagar, Chennai
Post: Assistant Hydrogeologist (Group B)
10. Sree Hari Saranagan M S
s/o Sh. Sreedharan M P Aged 38 years
r/o MS Methla House, Mottangal PO
Pathananthito, Distt. Kerala
Post: Assistant Hydrogeologist (Group B)
11. Sh. S.Saritha
d/o Sh. V Madhavan Nair aged 41 years
r/o Sarai, Melvettoor (PO) Varkala Trivandum, Kerala
Post Assistant Hydrogeologist (Group B)
12. Bijimol Jose
d/o Sh. Jose P J aged 38 years
r/o B-201 Ganna Regent Apartment
Channasandra, Near RNSIT Vishnuvardhan Road,
Subramanyapura (PO) Bangalore 560061 (Karnataka)
Post: Assistant Hydrogeologist (Group B)
13. Sh. M.Panneer
s/o Sh. V Muthan aged 39 years
r/o No.110, Transit Hostel, CPWD Officers Quarters
(New Campurs) Basant Nagar, Chennai-90.
Post: Assistant Hydrogeologist (Group B)
14. Sh. N. Ramesh Kumar
s/o Sh. E. Nathanrajan aged 38 years
r/o No. 113, Transit Hostel, CPWD Officers Quarters
Basant Nagar, Chennai-90.
Post: Assistant Hydrogeologist (Group B)
15. Sh. K.M.Nayak
s/o Sh. Ugrasen Nayak aged 33 years
r/o R-502, Swagat Aggord, Sargasan,
Post: Assistant Hydrogeologist (Group B)

16. Sh. Anukaran Kujur
s/o Sh. Antonis Kujur aged 39 years
r/o C/o Arsal A. Hemron, Road No.7,
Middle, Doud Nagar Dibadih, Ranchi
Post: Assistant Hydrogeologist (Group Bq).
17. Ravees Ahmad Pir
s/o Gulam Ahmad Pir aged 30 years
r/o 298/299 Shastri Nagar Jammu.
Post: Assistant Hydrogeologist (Group Bq)
18. Sh. Sudhanshu Kumar Mohanty
s/o Sh. Laxmidhar Mohanty, aged 39 years
r/o At/Po- Mukandapur, Via Barundei P S Karai
Distt. Jaipur, Odisha 755025
Post: Assistant Hydrogeologist (Group Bq)
19. Sh. Rajeev Kumar Tripathy
s/o Sh. Lalit Mohan Tripathy, aged 39 years
r/o D/9 Anand Vihar Near Gulmohar Vatika
New Purena, Raipur-492001 (Chattisgarh)
Post: Assistant Hydrogeologist (Group Bq)
20. Sh. Debasish Baghi
s/o Sh. Dilip Kumar Baghi aged 41 years
r/o H.No. 75, Lane No.8, Mohit Nagar
PO New Forest, Dehradun-248006
Post: Assistant Hydrogeologist (Group Bq)
21. Sh. Dibakar Mohanta
s/o Sh. Nagannath Mohanta aged 41 years
r/o Flat No.5 F, Vajranest Apartment Church Road,
Phase III, Huda Colony Chandan Nagar
Hyderabad Telengaana-500050
Post: Assistant Hydrogeologist (Group Bq)
22. Sh. Sunil Toppo
s/o Sh. Naiman Toppo aged 49 years
r/o Sukra Orron H.No.349, Near Bhartic Apartment
56 Set, Kusai, Doranda, Ranchi 834002
Post: Assistant Hydrogeologist (Group Bq)
23. Dr. J. Davithuraj
s/o P Jeyaraj aged 43 years
r/o H.No. 137 2nd Main,
5th Cross Sadashiva Nagar Belgaum-19
Post: Assistant Hydrogeologist (Group Bq)

24. Smt. Sumita K.M.Nayak
s/o Sh. Mrinal Kanti Sarkar aged 42 years
r/o 12/26, Bireswar Dhole Lane,
PO Alambazar Kolkata, West Bengal-700035
Post: Assistant Hydrogeologist (Group ~~B~~q)
25. Sh. Rajesh Kumar Verma
s/o Sh. B.I. Verma aged 42 years
r/o A-403, Ananmangal Apartment, Nr. Don Bosco School
Vastrapur Rly. Station Road Vejalpur
Post: Assistant Hydrogeologist (Group ~~B~~q)
26. Sh. Alok Kumar Sinha
s/o late Sh. Anil Kumar Sinha aged 37 years
r/o C-401, Ananmangal Apartment, Nr. Don Bosco School
Vastrapur Rly. Station Road Vejalpur
Ahmedabad, Gujarat-380051
Post: Assistant Hydrogeologist (Group ~~B~~q)
27. Sh. Singaren Sandeep Purty
s/o Sh. Mareshel Party, aged 41 years
r/o Vill. PO Khuntitoly, Distt. Simdega Jharkhand
Post: Assistant Hydrogeologist (Group ~~B~~q)
28. G. Sareenath
s/o Sh. K.N. Gopinathan Nari aged 46 years
r/o Sree Hari, H.No.85,
Kedharam Nagar Pattom, Trivandum
Post: Assistant Hydrogeologist (Group ~~B~~q) ò . Petitioners

(By Advocate: None)

Versus

Union of India through:

1. Shri Shashi Shekhar
The Secretary,
Ministry of Water Resources
Shram Shakti Bhawan,
Rafi Marg New Delhi.
2. Shri Sanjay Kothari
The Secretary, Ministry of Personnel & Public
Grievances & Pension
Department of Personnel & Training,
North Block, New Delhi.

3. Shri K.B. Biswas
The Chairman
Central Ground Water Board
Bhujal Bhawan, NH-IV, Faridabad.

ॐ .. Respondents

(By Advocate: Shri Rajeev Kumar)

O R D E R(Oral)

By Hon'ble Mr.V. Ajay Kumar, Member (J): -

When this Contempt Petition taken up for hearing, learned counsel for the respondents produced a copy of the order in Writ Petition (C) No.9413/2016 dated 06.12.2016 of the Hon'ble High Court of Delhi, wherein it was recorded that the petitioner's counsel who is respondent in the Writ Petition stated that he would not press the Contempt Petition before the Tribunal till the next date of hearing.

2. In view of above circumstances, the present Contempt Petition is closed. However, petitioners are at liberty to avail remedies in accordance with law once the said Writ Petition is finally decided. No costs.

(V.N. Gaur)
Member (A)

(V. Ajay Kumar)
Member (J)

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